

Name of the Corporate Debtor: KAMBALA HOSPITALITY PRIVATE LIMITED; Date of Commencement of CIRP: 06-09-2022; List of Creditors as on: 10-11-2022; Name of IP: Mr. S. Gopalakrishnan; Process Number: 1; Last 5 digit of registration number: 10398

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	81371951	2	68763733	83.33	0	12608218	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	1	939245	1	0	0.00	0	0	939245	Annexure 6
7	Operational creditors (Government Dues)	1	4226789	1	4226789	5.12	0			Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	16	11282322	16	9529752	11.55	0	1248570	504000	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		20	97820307	20	82520274	100.00	0	13856788	1443245	